

Interim Resolution Professional : Arun Kapoor IBBI Registration No. IBBI/IPA-003/IP-N00030/2017-18/10230														
Name of the corporate debtor: Karm Infrastructure Private Limited Date of commencement of CIRP:29.02.2024; List of creditors as on: 16.03.2024.														
List of operational creditors (Other than Workmen and Employees and Government Dues)														
(Amount in Rs.)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues,	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Link Intime India Private Limited	15-03-2024	88,500.00	70,800.00	Supply of Goods	0	-	No	-	-	-	17,700	-	Note 1
1	Total		88,500	70,800.00		0	0		0	0	0	17,700.00	-	

Note 1: Claim of LinkIn Time India Pvt. Ltd. The claim amount of Rs. 17,700 has been rejected as the default arises after the commencement of Corporate Insolvency Resolution Process.

Arun Kapoor

Interim Resolution Professional

In the matter of Karm Infrastructure Private Limited

IBBI Registration Number: IBBI/IPA-003/IP-N00030/2017-18/10230

IBBI Registered Address:G-601, Army Co-operative Housing Society, Sector- 09, Nerul (East), Navi Mumbai, Maharashtra – 400706

IBBI Registered E-mail Id - arun.kapoor58@yahoo.in

Authorisation for Assignment (AFA) valid up-to: October 31, 2024

Process Specific Address: Arun Kapoor c/o Ancoraa Resolution Private Limited, 1412, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703

Process Specific Email Id: cirp.karmipl@ancoraa.com